## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. Neelakantan R. Mukundan

Counsel for Respondents

2. AV ARUN GANESH V ARAMALA

Counsel for Pettines

## **ORDER**

Counsels for both the parties are present and submitted the final arguments. Reserved for orders.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk